

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	<u>12.04.2023</u>		<p>WPPIL No. 48 of 2023 <u>Hon'ble Vipin Sanghi, C.J.</u> <u>Hon'ble Alok Kumar Verma, J.</u></p> <p>Mr. Rakshit Joshi and Mr. Atrise Adhikari, learned counsels for the petitioner.</p> <p>Mr. S.S. Chauhan, learned Deputy Advocate General for the State / respondent Nos. 1 to 3.</p> <p>Mr. Virendra Kaparuwan, learned Standing Counsel for the Union of India / respondent No. 4.</p> <p>Mr. Aditya Pratap Singh, learned counsel for respondent No. 5.</p> <p>Mr. Rajeev Bhatt, learned counsel for respondent No. 6.</p> <p>Mr. Pankaj Chaturvedi, learned counsel for respondent No. 7.</p> <p>Mr. Rahul Consul, learned counsel for respondent No. 8.</p> <p>The petitioner has preferred the present writ petition in public interest to seek several directions for compliance of the Water (Prevention of Control of Pollution) Act, the Environment (Protection) Act, 1986, and the Rules framed thereunder, in relation to Bio-medical Waste Management, Construction and Demolition Waste Management, E-waste (Management), and the Hazardous and other Wastes (Management and Transboundary Movement).</p> <p>The allegations in this petition are directed against the Nagar Palika Parishad,</p>

Mussoorie. However, Nagar Palika Parishad, Mussoorie is not impleaded as a party respondent.

The petitioner makes a prayer that the said Parishad shall be impleaded as a party respondent.

This prayer is allowed.

Let the amended memo of parties be filed within a week.

Counsel for the respondents are present and accept notice.

They are directed to file their responses within three weeks. They should deal with the specific allegations made by the petitioner in this petition. In case, there is any merit found in the petitioner's submissions by the respective respondents, without waiting for any further orders, we expect them to take the requisite and corrective steps.

Let notice be issued to the Nagar Palika Parishad, Mussoorie, returnable on 05.09.2023, by all permitted modes, including electronically.

List the matter on 05.09.2023.

(Alok Kumar Verma, J.)

12.04.2023

(Vipin Sanghi, C.J.)

12.04.2023

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